

PUBLIC NOTICE
OFFICE OF THE DISTRICT & SESSIONS JUDGE, FARIDKOT

Applications are invited upto 20.08.2021 for filling up temporary posts of **Peon / Chowkidar (05) sanctioned till 28.02.2022 for the present**. The applications should be filled on the proforma given below, complete in all respects, alongwith attested copies of relevant testimonials including proof of age, and two recent passport size photographs (out of which one should be pasted on the right upper side of the application).

| Sr. No | Post | No. of Posts | Pay | Qualification | Age |
|--------|------------------|----------------------------------|--|--|---|
| 1. | Peon / Chowkidar | 05 (03 General, 01 SC, 01 BC) | Fixed monthly emoluments in the payscale of Rs. 4900-10680+1650 GP as per Punjab Govt. Letter No.7/204/2012-4FPI/66 dated 15.01.2015, further revised vide Punjab Govt. Letter No.7/204/2012/4FP1 / 1049 dated 21.12.2015 or as admissible from time to time | Should have passed Middle Standard examination with knowledge of Punjabi Language upto middle standard | 18 to 35 years as on 01.01.2021 for General Category. Age relaxation to reserved categories as per instructions of Hon'ble Punjab & Haryana High Court, Chandigarh and Punjab Govt. |

1. The interview will be conducted in this office at 10.00 A.M. as per first alphabets of the first name of the candidates and date of interview will be as under:-

| | |
|--------|------------|
| A to F | 25.08.2021 |
| G to L | 26.08.2021 |
| M to R | 27.08.2021 |
| S to Z | 28.08.2021 |

2. All the Candidates must bring the original testimonials with them, at the time of **Interview**. **No T.A./ D.A.** will be paid to the candidates for this purpose.
3. **Prescribed proforma of application form is also available on the official website of this office. The candidate will be solely responsible to appear in the interview. No separate information in this regard will be sent to the candidates. All the candidates should wear face mask properly by following the guidelines issued by the Health Authority Pb. Govt. issued from time to time.**
4. The incomplete application and **those received after 05.00 PM of due date i.e. 20.08.2021** shall be rejected without assigning any reason. This office will not be responsible **for any postal delay or wrong delivery, whatsoever.**
5. Before applying to the above said posts, candidate should ensure that he / she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if appointed erroneously such candidate shall be removed from service.

6. The reservation of vacancies is as per the policy of Punjab Government. If no suitable candidate from the reserved category is found available, the post of reserved category will be offered to the candidates of General Category.
7. Number of above said posts, may be increased or decreased due to administrative exigency. **In case of CANCELLATION / POSTPONEMENT of Interview** due to administrative reasons, this office shall not be responsible. However notice in this regard will be notified on official website of this office i.e. <https://districts.ecourts.gov.in/faridkot> **or** <https://districts.ecourts.gov.in/india/punjab/faridkot/recruit>
8. All candidates must mention their contact numbers and email Ids in their applications.

Sd/-

(Sumeet Malhotra),
District & Sessions Judge,
Faridkot.

Dated: 06.08.2021

Endst.No.2106/EB

Dated, Faridkot the 06.08.2021.

Copy forwarded to:-

1. All the District & Sessions Judge in the State of Punjab with the request to get notice displayed on the notice board of their respective Sessions Divisions through E-mail.
2. All the Judicial Officer posted in Faridkot Sessions Division for affixing the copy of Public Notice on the Notice Board of their respective Courts, for information of the General Public.
3. The District Employment Generation and Training Officer, District Employment Exchange, Faridkot for sending the list of eligible candidates to this office before **20.08.2021**.
4. Copy of this notice be displayed on the notice board of this Court.
5. System Officer/ System Assistant of this office to upload the detailed advertisement on the official website of this office and affixed on Notice Board of this office by concerned Daftri;

for information and necessary action.

Sd/-

(Sumeet Malhotra),
District & Sessions Judge,
Faridkot.

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
FARIDKOT**

APPLICATION FOR THE POST OF PEON/ CHOWKIDAR

| | | | |
|--------------------------------|---|-------|------------------------------------|
| 1. Name (In Block letters) | : | _____ | Recent Passport Size Photograph |
| 2. Father's / Husband Name | : | _____ | |
| 3. Permanent Address | : | _____ | |
| 4. Correspondence Address | : | _____ | |
| 5. Date of Birth | : | _____ | |
| 6. Qualification | : | _____ | |
| 7. Nationality | : | _____ | |
| 8. Category | : | _____ | |
| 9. Experience, If any | : | _____ | |
| 10. Special aptitude, if any | : | _____ | |
| 11. List of documents attached | : | _____ | |
| 12. Telephone/ Mobile No. | : | _____ | |
| 13. E-mail ID | : | _____ | |

UNDERTAKING

I have read all the terms and conditions published on the Website. I further undertake to visit the website to seek latest information regarding process of recruitment of my own.

Signature of the applicant